

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3074

ANSWERED ON:16.03.2010

DROUGHT

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of districts in the country affected due to droughts, State-wise;
- (b) the assistance, financial and otherwise extended to the farmers whose crops were affected/damaged due to prevailing drought and drought like conditions, State-wise;
- (c) whether the Government is contemplating to declare some States of the country as drought-hit;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the monitoring mechanism in place to keep tab on the progress of monsoon in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): During 2009-10, 14 States have declared 337 districts as affected by drought/scarcity/drought-like situation. State-wise details are indicated below:

S.No. State No. of districts

- (i) Andhra Pradesh 22
- (ii) Assam 27
- (iii) Bihar 26
- (iv) Himachal Pradesh 12
- (v) Jammu & Kashmir 18
- (vi) Jharkhand 24
- (vii) Karnataka 20
- (viii) Madhya Pradesh 37
- (ix) Maharashtra 28
- (x) Manipur 9
- (xi) Nagaland 11
- (xii) Orissa 18
- (xiii) Rajasthan 27
- (xiv) Uttar Pradesh 58

(b) to (d): Declaration of drought is made by the respective State Governments. It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities including drought, from the funds available in their Calamity Relief Fund (CRF). For natural calamities of severe nature, where the funds available in the CRF are inadequate, additional assistance is considered from the National Calamity Contingency Fund (NCCF) in accordance with the extant procedure in this regard. Centre's share of CRF for 2009-10 has been released to the admissible States.

In response to the Memoranda submitted by the States for Central assistance, Inter- Ministerial Central Teams (IMCTs) have visited 13 of these States for assessment of the situation. An IMCT has been constituted to visit J&K early for assessment of the drought situation. The Government of India has approved assistance from NCCF to 12 States (except Orissa) as under:

(Rs. in crore)

S.No. Name of State Assistance approved##

- (i) Andhra Pradesh 642.02
- (ii) Assam 89.94
- (iii) Bihar 1163.64
- (iv) Himachal Pradesh 88.93
- (v) Jharkhand 200.955
- (vi) Karnataka 116.49
- (vii) Madhya Pradesh 246.31
- (viii) Maharashtra 671.88
- (ix) Manipur 14.57
- (x) Nagaland 21.12
- (xi) Rajasthan 1034.84
- (xii) Uttar Pradesh 515.05

Subject to adjustment of available balances in the CRF of the respective States, as determined by the Ministry of Home Affairs (MHA).

The proposal relating to Orissa has been sent to MHA for placing it before the HLC for a decision on the quantum of assistance from NCCF for drought relief.

(e): India Meteorological Department (IMD) gives details of rainfall in the country. This Department monitors the progress of monsoon, mainly South West Monsoon (June-September), in consultation with the IMD, the State Governments and Central Ministries/ Departments responsible for drought mitigation.